

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/7531/A.

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, The Deputy Registrar (Admn.),  
Gauhati High Court,  
Itanagar Permanent Bench.

Dated Guwahati, <sup>-th</sup> 10 August, 2023.

Sub:- **Casual leave with station leave permission.**

Ref:- No. HC(IB)-VIG/01/2023/dated 08.08.2023.

Sir,

With reference to the above, I am directed to inform you that Shri Tageng Padoh, District & Sessions Judge, Pasighat, East Siang District has been granted **two days casual leave, alongwith station leave permission from 09.08.2023 to 10.08.2023**. A senior Judicial officer at the station would remain in charge of his Court and office during his absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-21/2008(Pt.)/7532-7532(A)/A, dated 10-08-23**

Copy to:

1. Shri Tageng Padoh, District & Sessions Judge, Pasighat, East Siang District, Arunachal Pradesh.
- ✓ 2. The Project Manager, Gauhati High Court.

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**